

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

06.09.2011

OA No.380/2011

Mr. Pradeep Singh, proxy counsel for
Mr. Amardeep Atwal, counsel for applicant.

Learned proxy counsel for Mr. Amardeep Atwal, counsel for the applicant, prayed that he wishes to file representation before the respondents. He may do so with liberty to withdraw this Original Application. The applicant is permitted to file representation before the respondents, and it is for the respondents to consider the same in accordance with the provisions of law, and if any prejudicial order to the interest of the applicant is passed by the respondents, the applicant is at liberty to file substantive Original Application. Accordingly, the Original Application is disposed of as above.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

J.C. S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

30000/-

copy given vide

No-1410
31/9/11

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